

Central Administrative Tribunal Principal Bench

O.A.No.857/97

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 25th day of September, 1997

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Shri P.C.Joshi  
x-250, Sarojini Nagar  
New Delhi - 110 023.

... Applicant

(None)

Vs.

1. Union of India through  
The Secretary  
Ministry of Urban Affairs & Employment  
Nirman Bhawan  
New Delhi.
2. Directorate of Estates  
Through the Director  
Nirmān Bhawan  
New Delhi. ... Respondents

(By Shri U. Srivastava, proxy of Shri Madhav Panikar, Advocate)

O R D E R (Oral)

It is noticed that none had appeared for the applicant on the last four occasions when the case came up. Apparently, the applicant is not interested in pursuing the matter. Accordingly, the OA is dismissed for default and non-prosecution.

*R.K.Ahooja*  
(R.K.AHOOJA)

MEMBER(A)

/rao/